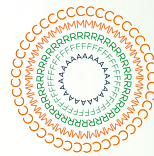




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INSTITUTION OF EMINENCE DEEMED TO BE
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THE CONSTITUTION
MUSEUM & THE
RIGHTS AND FREEDOMS
ACADEMY
A JGU INITIATIVE

Inauguration
of

INDIA'S FIRST CONSTITUTION MUSEUM

— to commemorate the —

75TH ANNIVERSARY *of the*
ADOPTION OF THE CONSTITUTION



MR. OM BIRLA

Hon'ble Speaker of
Lok Sabha

CHIEF GUEST



MR. NAYAB SINGH SAINI

Hon'ble Chief Minister of
Haryana

GUEST OF HONOUR



MR. ARJUN RAM MEGHWAL

Hon'ble Minister of
State for Law & Justice

GUEST OF HONOUR



MR. NAVEEN JINDAL

Chancellor
O.P. Jindal Global University

MEMBER OF PARLIAMENT



NATIONAL
CONVENTION *on the*
CONSTITUTION OF INDIA



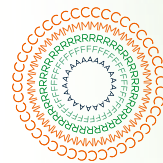
23 NOVEMBER - 25 NOVEMBER 2024

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THE CONSTITUTION MUSEUM & THE RIGHTS AND FREEDOMS ACADEMY
A JGU INITIATIVE

Programme

ARRIVAL OF THE DISTINGUISHED GUESTS ⌚ 9:30 AM

DEDICATION OF THE CONSTITUTION GARDENS

⌚ 10:00 AM

INAUGURATION OF THE CONSTITUTION MUSEUM

⌚ 10:10 AM

TOUR OF THE CONSTITUTION MUSEUM

⌚ 10:10 AM - 10:40 AM

Unveiling of the India's First Robotic Tour Guide 'SAMVID'

INAUGURAL SESSION

INTRODUCTORY REMARKS

⌚ 10:45 AM - 10:50 AM

PROFESSOR (DR.) KHAGESH GAUTAM

Professor, Jindal Global Law School



SPECIAL ADDRESS

⌚ 11:10 AM - 11:20 AM

MR. NAYAB SINGH SAINI

Hon'ble Chief Minister of Haryana



WELCOME ADDRESS

⌚ 10:50 AM - 10:55 AM

PROFESSOR (DR.) C. RAJ KUMAR

Vice Chancellor
O.P. Jindal Global University



INAUGURAL ADDRESS

⌚ 11:20 AM - 11:40 AM

MR. OM BIRLA

Hon'ble Speaker of Lok Sabha



CHANCELLOR'S ADDRESS

⌚ 10:55 AM - 11:00 AM

MR. NAVEEN JINDAL

Chancellor
O.P. Jindal Global University



VOTE OF THANKS

⌚ 11:40 AM - 11:45 AM

PROFESSOR DABIRU SRIDHAR PATNAIK

Registrar, O.P. Jindal Global University



SPECIAL ADDRESS

⌚ 11:00 AM - 11:10 AM

MR. ARJUN RAM MEGHWAL

Hon'ble Minister of State for Law & Justice



PRESENTER

PROFESSOR SHIREEN MOTI

Associate Professor
Jindal Global Law School



SATURDAY, 23 NOVEMBER 2024



10:00 AM to 11:45 AM IST

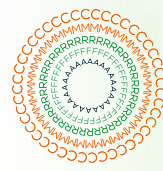
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DAY 1 | SESSION I
REFLECTIONS

by the

Distinguished Judges
of the Supreme Court of India



HON'BLE MR. JUSTICE
ABHAY S. OKA
Judge
Supreme Court of India



HON'BLE MR. JUSTICE
C.T. RAVIKUMAR
Judge
Supreme Court of India



HON'BLE MR. JUSTICE
M.M. SUNDRESH
Judge
Supreme Court of India



HON'BLE MR. JUSTICE
SUDHANSHU DHULIA
Judge
Supreme Court of India



HON'BLE MR. JUSTICE
SANJAY KAROL
Judge
Supreme Court of India



HON'BLE MR. JUSTICE
K.V. VISWANATHAN
Judge
Supreme Court of India



PROFESSOR (DR.)
S.G. SREEJITH
Executive Dean
Jindal Global Law School



PROFESSOR (DR.)
DIPIKA JAIN
Vice Dean
Jindal Global Law School



PROFESSOR (DR.)
C. RAJ KUMAR
Vice Chancellor
O.P. Jindal Global University

INTRODUCTORY REMARKS

MODERATOR



SATURDAY, 23 NOVEMBER 2024



12:00 NOON to
1:30 PM IST



LUNCH: 01:30 PM-02:30 PM

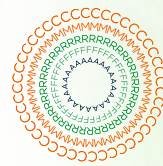


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THE CONSTITUTION MUSEUM & THE RIGHTS AND FREEDOMS ACADEMY
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DAY 1 | SESSION II



“Living Document or Set in Stone: Evolution of the Constitution to keep up with the changing times”

KEYNOTE ADDRESS

HON'BLE MS. JUSTICE RANJANA PRAKASH DESAI

Former Judge, Supreme Court of India
 Chairperson, Press Council of India



DR. COLIN GONSALVES

Senior Advocate
 Supreme Court of India



DR. MENAKA GURUSWAMY

Senior Advocate
 Supreme Court of India



MR. GOPAL JAIN

Senior Advocate
 Supreme Court of India



MS. GEETA LUTHRA

Senior Advocate
 Supreme Court of India



MR. ASHOK KUMAR PARIJA

Former Advocate General
 High Court of Orissa



MR. AMIR SINGH PASRICH

Assistant Treasurer
 International Bar Association



MR. MANURAJ SHUNMUGASUNDARAM

Founding Partner
 Ganesan & Manuraj LLP



PROFESSOR (DR.) SANDEEP KINDO

Professor
 Jindal Global Law School

MODERATOR



PROFESSOR KANISHK RAI

Assistant Professor
 Jindal Global Law School

PRESENTER & FACULTY COORDINATOR



SATURDAY, 23 NOVEMBER 2024



2:30 PM to 4:00 PM IST



HIGH TEA: 04:30 PM-05:00 PM

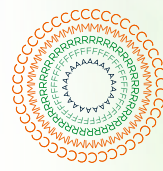


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DAY 1 | SESSION III

REFLECTIONS BY THE PARLIAMENTARIANS

on the theme:

**Constitution, the Parliament &
 Democratic Institutions:
 Journey of 75 Years**



MR. DEEPENDER SINGH HOODA
 Member of Parliament
 Lok Sabha



DR. FAUZIA KHAN
 Member of Parliament
 Rajya Sabha



MS. S. PHANGNON KONYAK
 Member of Parliament
 Rajya Sabha



DR. SASMIT PATRA
 Member of Parliament
 Rajya Sabha



MR. KARTIKEYA SHARMA
 Member of Parliament
 Rajya Sabha



PROFESSOR (DR.) VESSELIN POPOVSKI
 Vice Dean
 Jindal Global Law School



PROFESSOR R. SUDARSHAN
 Dean, Jindal School of
 Government & Public Policy



MS. APOORVA SATAPATHY
 Lecturer
 Jindal Global Law School

MODERATORS

**PRESENTER &
 FACULTY COORDINATOR**



SATURDAY, 23 NOVEMBER 2024



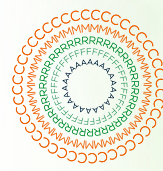
**4:00 PM to
 5:30 PM IST**

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DISTINGUISHED PUBLIC LECTURE

on the theme:

“Law & the Idea of India”

by

DR. SHASHI THAROOR
Member of Parliament
Lok Sabha



**PROFESSOR (DR.)
C. RAJ KUMAR**
Vice Chancellor
O.P. Jindal Global University

CHAIR



**PROFESSOR (DR.)
SARBANI SEN**
Professor
Jindal Global Law School

PRESENTER

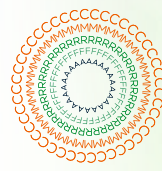
SATURDAY, 23 NOVEMBER 2024 **4:30 PM to
5:30 PM IST**

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DAY 1 | SESSION IV

on the theme:

Public Interest Litigation
Preserving liberties in the age of
the Constitution



PROFESSOR (DR.)
SUMIT BAUDH
 Professor
 Jindal Global Law School



DR. AMAN
HINGORANI
 Senior Advocate
 Supreme Court of India



DR. ARUNDHATI
KATJU
 Advocate
 Supreme Court of India



MR. ARVIND
NAYAR
 Senior Advocate
 Supreme Court of India



MR. SANJIV
SEN
 Senior Advocate
 Supreme Court of India



PROFESSOR
SUSHANT CHANDRA
 Adjunct Professor
 Jindal Global Law School



PROFESSOR
SHIREEN MOTI
 Associate Professor
 Jindal Global Law School



PROFESSOR
RAJAT DATTA
 Assistant Lecturer
 Jindal Global Law School

MODERATORS

PRESENTER &
FACULTY COORDINATOR



SATURDAY, 23 NOVEMBER 2024



05:30 PM to
07:00 PM IST

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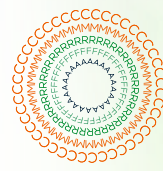
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DAY 2 | SESSION V

on the theme:

**“Supreme Court of India
as a ‘Constitutional
Court’:
Challenges & Opportunities”**



KEYNOTE ADDRESS

**HON'BLE MR. JUSTICE
U.U. LALIT**
Former Chief Justice of India



**PROFESSOR (DR.)
UPENDRA BAXI**
Former Vice Chancellor,
University of Delhi



**PROFESSOR (DR.)
SITAL KALANTRY**
Professor, Seattle University
School of Law



**MR. TUSHAR
MEHTA**
Solicitor
General of India



**PROFESSOR (DR.)
M.P. SINGH**
Former Vice Chancellor
The West Bengal National University of
Juridical Sciences



**DR. ABHISHEK M.
SINGHVI**
Senior Advocate
Supreme Court of India



**MR. R.
VENKATARAMANI**
Attorney
General for India



**PROFESSOR (DR.)
KHAGESH GAUTAM**
Professor
Jindal Global Law School



**PROFESSOR
SUPRITA ACHARYA**
Assistant Professor
Jindal Global Law School

MODERATOR

**PRESENTER &
FACULTY COORDINATOR**



SUNDAY, 24 NOVEMBER 2024



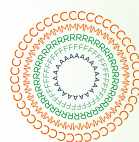
**10:30 AM to
12:00 NOON IST**

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DAY 2 | SESSION VI



KEYNOTE ADDRESS *on*

“Protecting the Constitution: The Role of the Supreme Court of India”

HON'BLE MR. JUSTICE RAJESH BINDAL

Judge, Supreme Court of India

PANEL DISCUSSION *on*

Protecting the Constitution: The Role of Media in Strengthening Democracy



PROFESSOR KISHALAY BHATTACHARJEE

Dean
Jindal School of Journalism & Communication



MR. AAKASH JOSHI

Deputy Associate Editor
Editorial & Opinion
The Indian Express



MR. TARUN NANGIA

Consultant
(Special Projects), NewsX
(Direct News Private Ltd.)



MR. MAHESHWER PERI

Founder & Chairman
Careers 360



MR. N. RAVI

Director, Kasturi & Sons Ltd
The Hindu Group
Former Editor-in-Chief, The Hindu



MR. RAJDEEP SARDESAI

Consulting Editor
India Today Group



MS. SMITA SHARMA

Independent
Multimedia Journalist



MS. NIRUPAMA SUBRAMANIAN

Independent
Journalist



PROFESSOR AMBREEN KHAN

Adjunct Professor of Practice
O.P. Jindal Global University



PROFESSOR KAJORI SEN

Associate Professor
Jindal School of Journalism & Communication



PROFESSOR SAKSHAM SHUKLA

Assistant Professor
Jindal Global Law School

PRESENTER & FACULTY COORDINATOR

MODERATORS



SUNDAY, 24 NOVEMBER 2024



01:30 PM to 03:00 PM IST

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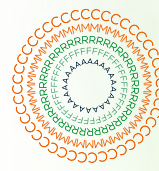
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DAY 2 | SESSION VII

on the theme:

**“Taxation & the
 Constitution in the Age of
 Federalism:
 Legal & Institutional
 Perspectives”**



KEYNOTE ADDRESS

**HON'BLE MR. JUSTICE
 A.K. SIKRI**

Former Judge
 Supreme Court of India



**MR. SANDEEP
 CHILANA**
 Managing Partner
 Chilana & Chilana Law Offices



**MR. ARVIND
 DATAR**
 Senior Advocate
 Supreme Court of India



**HON'BLE DR. JUSTICE
 A.K. JAYASANKARAN NAMBIAR**
 Judge
 Kerala High Court



**MR. RAJ
 SHEKHAR RAO**
 Senior Advocate
 Supreme Court of India



**MS. NEELIMA
 TRIPATHI**
 Senior Advocate
 Supreme Court of India



**PROFESSOR
 DHWANI MAINKAR**
 Assistant Professor
 Jindal Global Law School



**MS. SAMANVI
 NARANG**
 Assistant Lecturer
 Jindal Global Law School

MODERATOR

**PRESENTER &
 FACULTY COORDINATOR**

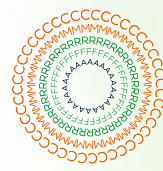
SUNDAY, 24 NOVEMBER 2024 03:30 PM to 05:00 PM IST

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FIRESIDE CHAT

on the theme:



“The Constitution & the Idea of India: A 75 Year Journey”

KEYNOTE ADDRESS

DR. PALANIVEL T. RAJAN

Hon'ble Minister for
Information Technology & Digital Services
Government of Tamil Nadu



**PROFESSOR (DR.)
C. RAJ KUMAR**

Vice Chancellor
O.P. Jindal Global University



**PROFESSOR
R. SUDARSHAN**

Dean, Jindal School of
Government & Public Policy

MODERATORS



SUNDAY, 24 NOVEMBER 2024



**04:30 PM to
05:30 PM IST**

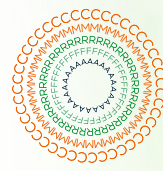
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DAY 2 | SESSION VIII

on the theme:

The Exception & the Constitution: Indian Experience with Judicial Review of Emergency Proclamations



DR. PINKY ANAND
 Senior Advocate
 Supreme Court of India



MR. A. K. GANGULI
 Senior Advocate
 Supreme Court of India



MR. SIDHARTH LUTHRA
 Senior Advocate
 Supreme Court of India



MS. KARUNA NUNDY
 Senior Advocate
 Supreme Court of India



MR. SIDHARTH SHARMA
 General Counsel
 Tata Sons



PROFESSOR (DR.) ARPITA GUPTA
 Dean of Research
 O.P. Jindal Global University



PROFESSOR PINKI MATHUR
 Associate Professor
 Jindal Global Law School



MS. SONAL HUNDLANI
 Lecturer
 Jindal Global Law School

MODERATORS

PRESENTER & FACULTY COORDINATOR



SUNDAY, 24 NOVEMBER 2024



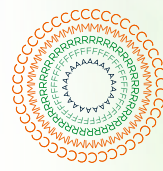
05:30 PM to 07:00 PM IST

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DAY 3 | SPECIAL SESSION IX

on the theme:



“Constitutional Influences on the Criminal Justice: A Critical Evaluation”

KEYNOTE ADDRESS

PROFESSOR B. B. PANDE
Former Professor of Law
University of Delhi



**PROFESSOR
AMIT BINDAL**
Professor
Jindal Global Law School



**PROFESSOR
SHRUTI PANDEY**
Professor
Jindal Global Law School

DISCUSSANTS



MONDAY, 25 NOVEMBER 2024



**09:00 AM to
09:45 AM IST**

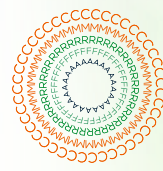
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DAY 3 | SPECIAL SESSION X

on the theme:

Dr. Granville Austin's Legacy: Historical Significance & Contemporary Relevance?



**PROFESSOR (DR.)
GAUTAM BHATIA**

Adjunct Professor &
Distinguished Scholar
Jindal Global Law School



**PROFESSOR (DR.)
KHAGESH GAUTAM**

Professor
Jindal Global Law School



**DR. SAUMYA
SAXENA**

Associate Professor
Jindal Global Law School



**PROFESSOR (DR.)
GITANJALI SURENDRAN**

Professor
Jindal Global Law School



**MR. SANDEEP
SURESH**

Associate Professor
Jindal Global Law School



**PROFESSOR
R. SUDARSHAN**

Dean, Jindal School of
Government & Public Policy



**MS. MAHAK
JAIN**

Assistant Lecturer
Jindal Global Law School

MODERATOR

**PRESENTER &
FACULTY COORDINATOR**



MONDAY, 25 NOVEMBER 2024



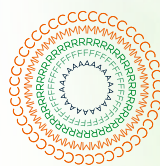
**10:00 AM to
11:00 AM IST**

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DAY 3 | SESSION XI

on the theme:

“Constitutional Change: Necessity & Practice of Constitutional Amendments”



KEYNOTE ADDRESS

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

Former Judge
Supreme Court of India



DR. KHUSHBOO CHAUHAN

Associate Professor
Jindal Global Law School



PROFESSOR (DR.) ALEXANDER CHRISTOPH FISCHER

Former Professor
Jindal Global Law School



DR. SHIVARAJ HUCHHANAVAR

Associate Professor
Jindal Global Law School



PROFESSOR AAKRITI TRIPATHI

Associate Professor
Jindal Global Law School



PROFESSOR ANJALI CHAWLA

Associate Professor
Jindal Global Law School



MR. ANUJAY SHRIVASTAVA

Lecturer
Jindal Global Law School

MODERATOR

PRESENTER & FACULTY COORDINATOR



MONDAY, 25 NOVEMBER 2024



11:00 AM to 01:00 PM IST



LUNCH: 01:00 PM-02:00 PM

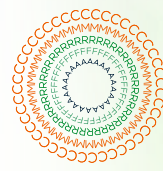


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DAY 3 | SESSION XII

on the theme:

What is Constitutional Success?

Evaluating the Constitution from the perspective of politics, political economy and development



**PROFESSOR SUBHOMOY
BHATTACHARJEE**

Professor of Practice
Jindal Global Law School



**MS. MAYURI
GUPTA**

Milon K Banerji
Senior Resident Fellow
Vidhi Centre for Legal Policy



**PROFESSOR (DR.) RAJEEV
KADAMBI**

Professor
Jindal School of
International Affairs



**PROFESSOR (DR.)
UPASANA MAHANTA**

Dean
Admissions & Outreach
O.P. Jindal Global University



**DR. RAVI KANT
MISHRA**

Joint Director, Prime Ministers
Museum and Library



**PROFESSOR PADMANABHA
RAMANUJAM**

Dean, Academic Governance
O.P. Jindal Global University



**MS. AVANI
BAGARIA**

Assistant Lecturer
Jindal Global Law School

MODERATOR

PRESENTER &
FACULTY COORDINATOR



MONDAY, 25 NOVEMBER 2024



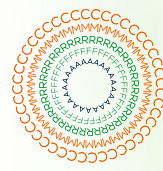
**02:00 PM to
03:30 PM IST**

HIGH TEA: 03:30 PM-04:00 PM **O.P. JINDAL GLOBAL UNIVERSITY**

PERFORMING ARTS ACADEMY, PRITHVIRAJ JINDAL ACADEMIC BLOCK (T1), FIRST FLOOR



O.P. JINDAL GLOBAL
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UNIVERSITY
 A Private University Promoting Public Service



THE CONSTITUTION
MUSEUM & THE
RIGHTS AND FREEDOMS
ACADEMY
 A JGU INITIATIVE

DAY 3 | SESSION XIII

on the theme:

Global Constitutionalism: Comparative Reflections on the role of Constitution in Building Democratic Institutions



**PROFESSOR (DR.)
 LIN FENG**
 Dean, School of Law
 City University of Hong Kong



**PROFESSOR
 MARC L. MILLER**
 Dean & Ralph W. Bilby Professor of
 Law, University of Arizona
 College of Law



**PROFESSOR
 JEFFREY ROSEN**
 President & CEO
 National Constitution Center



**PROFESSOR (DR.)
 SAUMYA UMA**
 Professor
 Jindal Global Law School



**PROFESSOR
 BRENT WHITE**
 Chief Global Officer
 University of Hawai'i



**HON'BLE MR. JUSTICE
 MICHAEL D. WILSON**
 Former Judge
 Supreme Court of Hawai'i



**PROFESSOR (DR.)
 STEPHEN MARKS**
 Dean, Jindal School of
 Public Health &
 Human Development



**PROFESSOR
 ESHA RANA**
 Assistant Professor
 Jindal Global Law School

MODERATOR

**PRESENTER &
 FACULTY COORDINATOR**



MONDAY, 25 NOVEMBER 2024



**04:00 PM to
 05:30 PM IST**

O.P. JINDAL GLOBAL UNIVERSITY

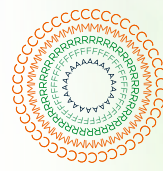
GLOBAL AUDITORIUM, RATAN JINDAL ACADEMIC BLOCK (T3), FIRST FLOOR

jguvcoffice@jgu.edu.in

*Listed in alphabetical order by last name



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**THE CONSTITUTION
MUSEUM & THE
RIGHTS AND FREEDOMS
ACADEMY**
A JGU INITIATIVE

DAY 3 | VALEDICTORY SESSION

on the theme:



“The Constitution,
the Court & the Society:
The Way Forward”

KEYNOTE ADDRESS

**HON'BLE MR. JUSTICE
P. SATHASIVAM**
Former Chief Justice of India



**PROFESSOR SIDHARTH
CHAUHAN**
Associate Professor
Jindal Global Law School



**PROFESSOR (DR.)
SHAIENDRA RAJ MEHTA**
O.P. Jindal Distinguished
University Professor



**PROFESSOR
NIDHI SHARMA**
Assistant Professor
Jindal Global Law School



**MS. RITWIKA
SHARMA**
Lead (Constitutional Law)
Charkha, Vidhi Centre for
Legal Policy



**PROFESSOR (DR.)
C. RAJ KUMAR**
Vice Chancellor
O.P. Jindal Global University



**PROFESSOR DABIRU
SRIDHAR PATNAIK**
Registrar
O.P. Jindal Global University



**PROFESSOR
SURABHI BHANDARI**
Assistant Professor
Jindal Global Law School

WELCOME ADDRESS
🕒 5:30 PM - 5:35 PM

CONCLUDING REMARKS
🕒 6:55 PM - 7:00 PM

**PRESENTER &
FACULTY COORDINATOR**



MONDAY, 25 NOVEMBER 2024



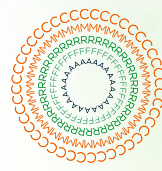
**05:30 PM to
07:00 PM IST**

🕒 DINNER: 07:30 PM-08:30 PM 📍 O.P. JINDAL GLOBAL UNIVERSITY

PERFORMING ARTS ACADEMY, PRITHVIRAJ JINDAL ACADEMIC BLOCK (T1), FIRST FLOOR



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**THE CONSTITUTION
MUSEUM & THE
RIGHTS AND FREEDOMS
ACADEMY**
A JGU INITIATIVE

VISION PAPER

THE CONSTITUTION MUSEUM & THE RIGHTS AND FREEDOMS ACADEMY

at

O.P. JINDAL GLOBAL UNIVERSITY

Established to mark the Historic Occasion of the

75TH ANNIVERSARY *of the*

**ADOPTION OF THE
CONSTITUTION OF INDIA**

by the

CONSTITUENT ASSEMBLY

THE GLORY OF THE CONSTITUTION

The Constitution of India is the collective consciousness of the people of India. It is timeless, that which has the past, the present, and the future of India.

The Constitution is our past: Hear it; it tells the tale of our reality-making—our self-becoming from being the “subject” onto the “citizen”. It is an account of our self-ordering, of our struggle in which the truth defeated falsehood. It is the ballad of the heroism of our bygone generation which gifted us the fortune of freedom. Shall we not hear that tale and get awoken and arisen by it?

The Constitution is our present: Feel it; it lives by pulsating within us. It has the reality of our social existence—the gospel of freedom and the weltanschauungs of social life. It is our hope against injustice, inequities and indifferences. It lifts us against failures, liberates us against oppression, and fights against exploitation. The wisdom of the Constitution is the truth of the present. Shall we not feel it gratefully, hopefully, admiringly?

The Constitution is our future: Meditate on it, the Ultimate Truth. It is the truth of egalitarianism, which is the enlightenment we seek. The Constitution is the prayer that can open universes of possibilities before us. It is a spiritual master who teaches the art of human flourishing. Shall we not submit to its prudence to behold the infinite possibilities of human socialising?

THE RIGHTS & FREEDOMS ACADEMY

The Academy is a site for preserving memories of a desire for freedom and rights—that way, it is a museum too. It gathers the memories of the self-becoming of a nation. It speaks the tales of the freedom struggle; it sings the songs of the sacrifices; it enacts the drama of the rise of a nation. It lights the mind, sounds the ears, and colours the dreams by spectacularly recreating the constitutional journey. It accounts for the lives, many of which were sacrificed at the altar of the nation, which were lived in pursuit of the bliss of freedom and the privilege of rights.

The Academy will house an archive of expert interviews that delves into various aspects of the Constitution, particularly the evolution of fundamental rights guaranteed to citizens of India.

The Academy also describes the joys of freedom, it is the tale of our coexistence in freedom in the last 75 years. We endured many storms together, held each other in despair, gathered the debris of fallen dreams, and beheld the horizon for the rays of hope. The Academy tells the tale of that coexistence in the language of lights and sounds. We have a past to remember, a present to sustain, and a future to build. The Academy is the repository of the essentials of being in-the-nation and being for-the-nation. It is the sanctum of nation-building energies. The Academy is the beginning of a larger experience. It will sooner or later enhance the experience of the seeker from “seeing” to “feeling”, from “perceiving” to “experiencing”.

THE CONSTITUTION MUSEUM

The launch of the Constitution Museum and the Rights and Freedoms Academy is an effort to showcase the Constitution of India as the living, breathing and growing document it truly is. Seventy-five years since its adoption, the Constitution inspires Indians, including intellectuals, legal practitioners, historians, artists, activists and most importantly, those considered “common citizens”.

Our vision for this museum is to showcase the making and the makers of the Constitution of India, which includes not only the Constituent Assembly members who gave this invaluable document to us but also the citizens who sought remedies for their constitutional rights, the lawmakers who initiated essential amendments as well as lawyers and justices responsible for landmark judgements that make them the architects of India that we know of today.

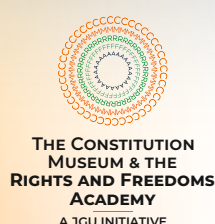
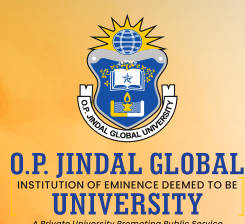
While the museum will house an abundance of historical data associated with the making of the Constitution, it will not just be an archive of documents showcasing what happened before 26th November 1949.

For the uninitiated, this museum will be a go-to destination for understanding the Constitution, with various sections dedicated to each part of the document and its significance. Every Constituent Assembly member will be featured in the museum alongside spirited debates and deliberations that refined and created a robust manuscript ahead of its time. Through many formats-textual, audiovisual, experiential—we hope to ignite visitors’ interest in the Constitution, its evolution and its various sections. We aspire to spark explorations and deliberations on the rights and freedoms made available to us.

The art featured in the museum, which is expected to become the major attraction, shall include art that was part of the handcrafted document and art that the Constitution inspired. This shall be a dynamic archive that will continue to grow with the Constitution. A Children’s Corner, with its interactive installations, quizzing stations, graphic pamphlets and novels shall introduce these complex concepts in a fun, experiential and accessible manner.

The Constitution Museum is not merely an endeavour to document Constitutional heritage but one that also contributes to it. On this 75th Constitution Day, we will honour the legacy of those who crafted this remarkable charter and ensure it remains a vibrant guide for future generations.

Not that all museums of memories wither, but that they endure the weather of time better when life is felt through the actual presence of the past in the form of relics. And that presence rejuvenates the self and lightens the journey ahead. As the Constitution, the Museum also leaves the visitor with hope and a hope to return to it.



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